

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S ANU ENGITECH PRIVATE LIMITED

PARTICULARS		
1	Name of corporate debtor	M/S ANU ENGITECH PRIVATE LIMITED
2	Date of incorporation of corporate debtor	21.04.2011
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Chennai. (080250)
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN:U28112TN2011PTC080250
5	Address of the registered office and principal office (if any) of corporate debtor	REGD. OFFICE: NO. 50, HABIBULLAH ROAD, T. NAGAR, CHENNAI - 600017
6	Date of closure of Insolvency Resolution Process	09.08.2023
7	Liquidation commencement date of corporate debtor	09.08.2023 (Date of receipt of order by Liquidator: 09.08.2023 BY EMAIL) NCLT-2, CHENNAI
8	Name and registration number of the insolvency professional acting as liquidator	SANJEEVI C Regn. No – IBB/IPA-003/IP- N000108/2017-18/11215
9	Address and e-mail of the liquidator, as registered with the Board	469A4 Golden Enclave, Anugraha Apartments, Kamarajar Road, Peelamedu Post, Coimbatore – 641004, Tamilnadu. E Mail Id: sanjeevicra@yahoo.co.in
10	Address and e-mail to be used for correspondence with the liquidator	CMA. SANJEEVI C Door No. 7/43-114, Shiradi Avenue, 3rd LINE EAST, Nearby CRI Pumps, Keeranatham Post, Coimbatore – 641035, Tamilnadu. E Mail Id: sanjeevicra@yahoo.co.in
11	Last date for submission of claims	10.09.2023

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of the liquidation of the M/S ANU ENGITECH PRIVATE LIMITED on 09.08.2023 under section 33 of the Code.

The Stakeholders of M/S ANU ENGITECH PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 10.09.2023 to the Liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

SANJEEVI C
LIQUIDATOR OF M/S. ANU ENGITECH PRIVATE LIMITED

Date : 10.08.2023
Place : Coimbatore

Regd. No. IBB/IPA-003/IP-N000108/2017-18/11215
EMAIL ID: sanjeevicra@yahoo.co.in



C. Sanjeevi